

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

OA No.4264/2015

New Delhi, this the 6th day of February, 2018

**HON'BLE MR. RAJ VIR SHARMA, MEMBER (J)
HON'BLE MS. PRAVEEN MAHAJAN, MEMBER (A)**

Amit Yadav
S/o Shri Anil Kumar
VPO Milakpur
Tehsil and District Bhiwani
Haryana

... Applicant.

(None)

Versus

1. The Director
Staff Selection Commission
CGO Complex, Block No.12
Lodhi Road
New Delhi – 110 002.

 2. The Regional Director (North)
Staff Selection Commission
Block No.12, 5th Floor
CGO Complex, Lodhi Road
New Delhi – 110 003.
- ... Respondents.

(By Advocate: Shri Gyanender Singh)

Order (Oral)

By HON'BLE MR. RAJ VIR SHARMA, MEMBER (J)

None for the applicant.

2. On 29.11.2017 also none appeared for the applicant, therefore, it appears that the applicant is not willing to pursue this OA. Accordingly, the OA is dismissed in default for non prosecution.

(Praveen Mahajan)
Member (A)

(Raj Vir Sharma)
Member (J)

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